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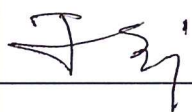
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHR K. ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.10.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO.414/9/HDB/2018
NAME OF THE COMPANY	Thexa Pharma Pvt Ltd
NAME OF THE PETITIONER(S)	Shree G. Engineering
NAME OF THE RESPONDENT(S)	Thexa Pharma Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
T. Sujay Kumar Reddy	Adv	9160001435	
for Operational Creditor			

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner/Operational Creditor present.
Resolution Professional (RP) appeared and submitted
progress report of the matter after constituting CoC.
Taken on record. In view of the above, matter closed.


MEMBER JUDICIAL